HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 2nd August, 2019.

Clinical Establishment Act

- *3079. SH. KARAN SINGH DALAL, M.L.A.: Will the Health Minister be pleased to state:
 - a) whether it is a fact that Clinical Establishment Act has been enforced in the State; and
 - b) if so, details of State/District wise authorities constituted under the Act mentioned above?

R.K. NANDAL,

Chandigarh:

Secretary,

The July, 2019

Haryana Vidhan Sabha